

In the High Court of Judicature, Bombay.

Hindu day, the 15th day of February 1865.

SPECIAL APPEAL No. 119 of 1864.

Govinda Wulub Trimbak Shet Shrinpi Wulhote of the Ahmednagar District (Original Plaintiff)

Appellant,

versus

Ganoba Wulub Narayana Shet Shrinpi of the Ahmednagar District (Original Defendant)

Respondent,

Rs. 790-2-8

The claim in the Original Suit was to ~~recover~~ ^{obtain} possession of a half share in some ancestral property.

In Appeal No. 324 of 1862 the Judge of the District of Ahmednagar at ~~Shrinpi~~ ^{Shrinpi} pronounced the Decree of the ~~Judge~~ ^{Judge} who had awarded the claim to the extent of $\frac{1}{3}$ share only.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the District Judge is contrary to law in that the Appellant being entitled to Hindu Law to

a half share in the property in
question the ^{District} Judge erred in
awarding him less: and that (2) the
^{District} Judge erred in holding that Bapoo
having separated from his co-par-
ceners his childless widow was other
than a trustee for her husband's heirs,
the rule of Hindu law being that in
such widow's death, her husband's
heirs are entitled absolutely to his
property. -

The Court modifies the decrees of the D.
Judge and of the District Judge and awards
to Special Appellant Govind D. Meebark
the $\frac{1}{2}$ share of the property as claimed.
Costs throughout on Special Respondent.

Joseph Amal
H.P. 14. Kulu

MEMORANDUM OF COSTS incurred in Special Appeal No. 119

of 1864 against the decision of the Judge of the District of Ahmednagar and disposed of on the 15th February 1865 by modifying the same.

BY THE APPELLANT—

IN THE DISTRICT.

In the Mousieff's Court 86.13.6

In the Judges Court (including V.F.) 58.15.3

145.12.9

IN THIS COURT.

Stamp for Memorandum of Special Appeal 32

Stamps for copies of Decree and Judgment 3 8 ..

Stamp for Vukalutnama 4

Stamp of an application to enter the name of the Appellant's heir 0 0 0

Batta for Process and Postage 1 12 ..

Sectioner's Fee 2 11 ..

Vukeel's Fee 23.11.3

67.10.3

Rupees.... 213.7. "

BY THE RESPONDENT—

IN THE DISTRICT.

In the Mousieff's Court 50.13.3

In the Judges Court 24.11.3

75.8.6

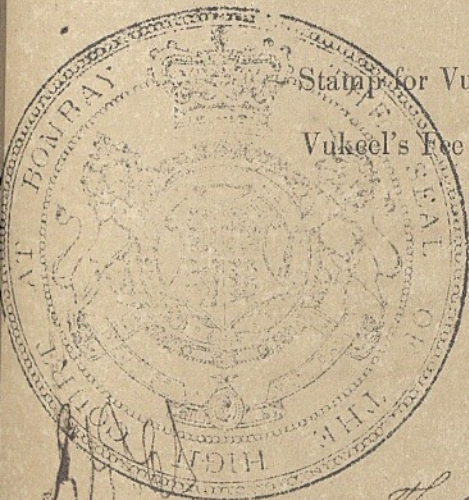
IN THIS COURT.

Stamp for Vukalutnama 2

Vukeel's Fee 23.11.3

25.11.3

Rupees.... 101.3. 9



W. J. West

The 15th day of February 1865 Registrar